

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:602

ANSWERED ON:02.03.2007

SETTING UP OF ULTRA MEGA POWER PROJECTS

Adhalrao Patil Shri Shivaji; Adsul Shri Anandrao Vithoba; Owaisi Shri Asaduddin

Will the Minister of POWER be pleased to state:

- (a) whether the Union Government has decided to set up ultra mega power project in some States;
- (b) if so, the details thereof along with the States/sites identified therefor;
- (c) whether the States are facing problems over land acquisitions;
- (d) if so, the details thereof;
- (e) whether the Union Government is considering to shift the location of these ultra mega power projects to other convenient location;
- (f) if so, the details thereof; and
- (g) the other steps taken by the Union Government for giving special package to those farmers whose land would be required for setting up of ultra mega power project?

Answer

THE MINISTER OF POWER (SHRI SUSHILKUMAR SHINDE)

(a) & (b) : Yes, Sir, Ministry of Power has launched an initiative for development of nine (9) coal based ultra mega power projects (UMPPs) of about 4000 MW capacity each under tariff based competitive bidding. These UMPPs are proposed to be set up at the following locations:

- (i) Near Sasan village in Sidhi District in Madhya Pradesh
- (ii) Near Tundawanda village in Kutch district in Gujarat
- (iii) Krishnapatnam village in Nellore District in Andhra Pradesh
- (iv) Near Akaltara in Janjgir-Champa District in Chhattisgarh
- (v) At Tadri in Uttara Kannada District in Karnataka
- (vi) Amberi/Vaghotan villages in Sindhudurg District in Maharashtra.
- (vii) Bhedabahal village in Sundergarh District in Orissa
- (viii) Cheyyur village in Kanchipuram District in Tamil Nadu; and
- (ix) Site near Barhi to the North East of Tailaiya dam in Hazaribagh District in Jharkhand.

(c) to (f) : Local agitation against development of Tadri Coastal Ultra Mega Power Project in Karnataka and Girye Ultra Mega Power Project in Maharashtra has been reported. State Government of Karnataka in respect of Tadri Project and Maharashtra in case of Girye Project have to take the final decision for shifting the sites to other suitable locations in consultation with Central Electricity Authority.

(g) : Compensation for the acquired land for Ultra Mega Power Project is to be paid in consultation with the concerned state Government as per the norms of the National Resettlement & Rehabilitation Policy.